

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100001/2016	The State CBI ACB Vs Sujit Kumar Sinha	
<u>CHARGE</u>				
2	SPL CASE CBI	100069/2012	The State CBI ACB Vs Arvind Kumar Yadav and others	
<u>STAYED BY HONBLE HIGH COURT</u>				
3	SPL CASE CBI	100075/2015	The State CBI ACB Vs Kartik Sahadev Prasad Sah	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DEFENCE EVIDENCE</u>				
1	SPL CASE CBI	100013/2013	The State CBI ACB MUM Vs Shri. Leeladhar Aithu Bangera and 1 anr.	SPP Mr.Sandeep Singh Adv. Mr.Manohar N. Kandalkar
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100002/2016	The State CBI ACB Vs Vinayak Dhondiram Sonawane	SPP Mr.Sandeep Singh Adv.Shri.Jambaulikar
3	SPL CASE CBI	100023/2016	The State CBI ACB Vs Milind Shamsundar Birje	Ld. SPP. Shri. Sandeep Singh Ld. Adv. Shri. Shingnapurkar

(Main Matter REMAND APPLN CBI/0100001/2016)

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100763/2017	Hanumanthrao Vishnu Kharat @ MA 2193/17 @ BA 1950/17 - Appellant / Org. Accused Vs The State of Maharashtra and CBI, BS and FC - Respondent	Adv. Rakesh Jadhav
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100063/2012	The State CBI ACB Mumbai Vs Sunil Hanmantrao Shirole and other	SPP Mr.Sandeep Singh Adv.Vishal Kolekar-A/2, 3, Adv.Ninad Mujumdar-A/4
3	SPL CASE CBI	100048/2018	CBI ACB Vs Manav Jagarwal and others	SPP Mr.Sandeep Singh Adv. Mr.Mahesh Vaswani - A/1, 2
<u>CHARGE</u>				
4	SPL CASE CBI	100010/2017	The State CBI ACB Vs Pritam Vidyadhar Nagarkar and othses	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100059/2013	The State CBI ACB Vs Habib Bismillah Khan	SPP. Sandeep Singh Adv. Anjali Awasthi-A/1, Adv. Shingnapurkar-A/2
2	SPL CASE CBI	100040/2016	The State CBI ACB Vs Pradeep Kumar Lenka and others	
<u>DOCUMENTS</u>				
3	SPL CASE CBI	100086/2010	The State CBI ACB MUMBAI Vs Hemant Baburao Kothikar and Others	SPP Mr.Sandeep Singh Adv. Mr.R.K. Dwivedi
<u>COMPLIANCE</u>				
4	SPL.CASE	100485/2020	CBI ACB Mumbai Vs Amardeep Kapoor Singh Rana	PP

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	MISC APPLN CBI	101862/2019	Narayan Jha Vs CBI ACB	Advani,Sachwani and Heera
2	MISC APPLN CBI	101863/2019	Lakshmi Devi Narayan Jha Vs CBI ACB	Advani,Sachwani and Heera
<u>EVIDENCE</u>				
3	SPL CASE CBI	100019/2019	C.B.A., A.C.B. Vs Rajiv Janardhan Kamath	
<u>CHARGE</u>				
4	SPL CASE CBI	100047/2019	CBI ACB Vs Subhash Shankar Jha	
